

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-115**

(IB)-625(PB)/2018  
New IA/2443/2024

**IN THE MATTER OF:**

Pankhuri Investments & Securities Ltd.

**....Applicant**

**Vs.**

Shreedhar Milk Foods Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) in Liq.

**Order delivered on 14.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2443/2024:-**

No one is present on behalf of Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **21.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**